

**IN THE INCOME TAX APPELLATE TRIBUNAL 'A' BENCH, PUNE**

**SHRI S.S. GODARA, JM AND DR. DIPAK P. RIPOTE, AM**

**ITA No. 1730/PUN/2018 : A.Y. 2007-08**

Plazma Technologies Pvt. Ltd.  
E-10/19, B-3 MIDC, Bhosari  
PUNE – 411 028  
PAN; BXP 7293 A

Appellant

Vs.

The Dy. CIT, Cir. 10, Pune.

Respondent

Appellant by : Mrs. J.R. Chandekar  
Department by : Shri S.P. Walimbe

Date of Hearing : 28-06-2022

Date of Pronouncement : 07-06-2022

**ORDER**

**PER S.S. GODARA, JM :**

This assessee's appeal for A.Y 2007-08 is against the CIT(A) 6, Pune's order dated 04-04-2018 passed in case No. case No. PN/CIT(A)-6/DCIT.CIR.10/50/2015016 involving proceedings under Section 271(1)(c) of the Income Tax Act, 1961 in short "the Act."

2. Heard both the parties. Case file perused.
3. It emerges at the outset that the assessee has filed its letter dated 27-06-2022 seeking to withdraw the instant appeal on the ground that the Assessing Officer's communication dated 31-03-2018 has informed him to have dropped the impugned penalty proceedings for A.Y 2007-08.
4. Revenue does not object to the assessee's instant withdrawal application.
5. This assessee's appeal is dismissed as withdrawn in above terms.

Order pronounced in the open Court on this 07<sup>th</sup> day of June 2022.

Sd/-  
**(D.R. DIPAK P. RIPOTE)**  
**ACCOUNTANT MEMBER**

sd/-  
**(SATBEER SINGH GODARA)**  
**JUDICIAL MEMBER**

Pune; Dated, this 07<sup>th</sup> day of June 2022  
Ankam

**Copy of the Order forwarded to :**

1. The Appellant.
2. The Respondent.
3. The CIT (A)- 6, Pune.
4. The Pr. CIT -5 Pune
5. The D.R. ITAT A' Bench, Pune.
5. Guard File

BY ORDER,

Sr. Private Secretary  
ITAT, Pune.

		Date	
1	Draft dictated on	28-06-2022	Sr.PS
2	Draft placed before author	29-06-2022	Sr.PS
3	Draft proposed and placed before the second Member		JM/AM
4	Draft discussed/approved by second Member		AM/JM
5	Approved draft comes to the Sr. PS		Sr.PS
6	Kept for pronouncement on	07-07-2022	Sr.PS
7	Date of uploading of order	07-07-2022	Sr.PS
8	File sent to Bench Clerk	14-07-2022	Sr.PS
9	Date on which the file goes to the Head Clerk		
10	Date on which file goes to the A.R		
11	Date of dispatch of order		